

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:2045

ANSWERED ON:23.08.2012

ECONOMIC OFFENCES

Chanabasappa Shri Udasi Shivkumar;Vijayan Shri A.K.S.;Vishwanath Shri Adagur H

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether it is a fact that Government proposes to set up special dispute resolution panels and courts to resolve economic offences and disputes;
- (b) if so, the details thereof;
- (c) whether the Government proposes to set up tribunals for the same; and
- (d) if so, the details thereof ?

Answer

MINISTER OF LAW AND JUSTICE (SHRI SALMAN KHURSHID)

(a) to (d): The information is being collected and will be laid on the Table of the House.